

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 27

CA 296/2021 CA 2/2022 CA 34/2022 in C.P. 3638/MB/2018

CORAM:

SH. K. K. VOHRA
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.04.2022**

NAME OF THE PARTIES: - **Union of India**
V/s
**Infrastructure Leasing & Financial
Services Ltd & Ors**

Appearance (via video-conference):

For R1 – CA 34 : Gaurav Juneja, Adv and Aayush Jain,
Adv.
In CA 296 : Janak Dwarkadas, Senior Counsel, VP
Singh, Aditya Jalan, Vanya Chhabra,
Vidhi Barot
For the Applicant : Mr. Ashish Kamat a/w Mr. Adarsh
Saxena, Drishti Das and Roma Bhojani
i/b Cyril Amarchand Mangaldas

Section 242(4),241-242 of the Companies Act, 2013 & Rule 11

ORDER

Counsel for the parties present. By consent, stand over to **06.05.2022** as other Applications are also stated to be listed on that date. Applications be shown high on board.

Sd/-
K. K. VOHRA
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant